

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-87/1998/4811/A

From :- Shri Saptarshi Garg,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Tridib Kumar Bhattacharjee
Member
MACT, Dhubri.

Dated Guwahati, the 1st July, 2022

Sub:- **Commuted leave along with station leave permission.**

Ref:- Letter No.MACT/ESSTT/DHU/02/2021-22/577 DTD. 18.06.2022.

Sir,

With reference to the above, I am directed to inform you that your prayer for **commuted leave for 8 days from 11.07.2022 to 18.07.2022 (prefixing 09.07.2022 & 10.07.2022) along with station leave permission for the said period, has been granted.** Further, you have been allowed to hand over charge to the District & Sessions Judge, Barpeta and in his absence to the in-charge District & Sessions Judge, Barpeta before proceeding on leave.

Yours faithfully,

Sd/-

JOINT REGISTRAR (VIGILANCE)

Memo NO.HC.VII-87/1998/4812-13-14/A, dated , 01-07-2022

Copy to:

1. The Principal Accountant General (A&E), Assam, Guwahati for information. A copy of duly filled in leave application in prescribed format in respect of the concerned officer is sent herewith for necessary action from your end.

2. The District and Sessions Judge, Barpeta for information and necessary action.

3. The Project Manager, Gauhati High Court, Guwahati.

Sd/-
JOINT REGISTRAR (VIGILANCE)

Rao